

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 4th September, 2014

No. HCM/A-1/2013-A&E (J)/ *14504* This is to notify to all concerned that the Main Written Examination for appointment to 5 (five) posts (Anticipated Vacancy) in Grade – III of the Manipur Judicial Service, the process of which was initiated vide Advertisement No. HCM/A-1/2013 (J)/11108, dated 30th October, 2013 of the High Court of Manipur will be held on 27th, 29th and 30th September, 2014 in the Manipur Public Service Commission Examination Hall. Further, the eligible candidates are hereby informed to collect their **Admit Card** from 08.09.2014 to ~~24~~09.2014 during office hour.

Sd/-

(TH. SAIMON SINGH)
REGISTRAR

HIGH COURT OF MANIPUR

Endt. : No. HCM/A-1/2013-A&E (J)/ *14505-12* Imphal, the 4th September, 2014

Copy to :

1. The Secretary (Law), Government of Manipur.
2. The Director, Doordarshan Kendra, Imphal.
 - For favour of wide announcement in the News Item.
3. Director, Information and Public Relations, Imphal.
 - With one spare copy for favour of wide publicity in the News Items.
4. The Secretary, All Manipur Bar Association, Imphal.
5. The Secretary, High Court Bar Association, Imphal.
6. The Secretary, High Court of Manipur Bar Association, Imphal.
7. The Secretary, All Tribal Lawyers' Association, Imphal.
8. The Assistant News Editor, AIR, Imphal.
 - For favour of wide announcement in the News Item.
9. The News Editor, ISTV, Imphal.
 - For favour of wide announcement in the News Item.
10. The Editor : 1) Sangai Express (Eng.) and 2) Poknapham
 - With a request to publish the above Notification in the esteemed daily for 2(two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
11. The P.A. to Registrar General, High Court of Manipur.
12. Notice Board/ Guard File / Order Book.
13. Concerned File.



(TH. SAIMON SINGH)
REGISTRAR

HIGH COURT OF MANIPUR

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